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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 23.04.2018.

PRESENT: 1. Hon'ble member (J) Shri Rajeswara Rao Vittanala,
2. Hon'ble member (T) Dr. Ashok Kumar Mishra,

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(CAA)No.28/BB/2018	Admission	230-232	M/s Shriprop Housing Pvt Ltd	Uday Shankar Associates		

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. Uday Shankar Associates Petitioner

ORDER

Counsel for the petitioner company is present. Admit. Issue notice to ROC, Karnataka at Bangalore. Registry to prepare notice. Counsel to collect the notice and serve it on ROC, Karnataka and file proof of service before the next date of hearing. Notice be issued to RD, Principal Commissioner of Income Tax Department (along with PAN No.). List the matter on 29.05.2018.

MEMBER(T)

MEMBER(J)